NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA Nos. 08/2016 & 39/2017 IN CP No.27/02/2013 (Decided matter) RT CP No.63/Chd/CHD/2016

In the matter of M/s Ind-Swift Ltd.Petitioner/Applicant-Company.

Present: Mr. Atul V. Sood, Advocate for Ind-Swift Ltd., applicant-company.

Mr. Yash Pal Gupta, Advocate for the depositor Smt. Shibani

Mukherjee.

Mr. Gopal Sharma, Advocate for depositors.

Mr. Ashok Sachdeva, Authorised Representative for depositors.

Learned counsel for the petitioner-applicant company submits that he will be filing the documents of settlement with some of the Banks and proposed settlements with other secured creditors. Let the needful be done within 10 days

List the matter on 13.09.2017.

Sat

(Justice R.P. Nagrath) Member (Judicial)

August 23, 2017.